

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.241- IA/210(AHM)2024
ITEM No.242- IA/227(AHM)2024
in
CP(IB)/268(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Fiat Accord Fabrics Private Limited
V/s
Asya Infosoft Limited

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/210(AHM)2024 & IA/227(AHM)2024

Ld. Counsel for the applicant is directed to file substitution application.

List for further consideration on 25.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)